

**LOK SABHA DEBATES** Date 12/12/2014  
**(Part II—Proceedings other than Questions and Answers)**

15383

15384

**LOK SABHA**

Tuesday, 27th September, 1955.

1955-56. [See Appendix XI, annexure 36].

*The Lok Sabha met at Eleven of the Clock.*

[Mr. Speaker in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I)

12-06 P.M.

**PAPERS LAID ON THE TABLE**

REPORT OF U.P.S.C. FOR 1953-54 AND GOVERNMENT'S MEMORANDUM THEREON.

The Minister of Home Affairs (Pandit G. B. Pant): I beg to lay on the Table a copy of each of the following papers under article 323(1) of the Constitution:

- (1) Report of the Union Public Service Commission for the year 1953-54; and
- (2) Memorandum explaining the reasons for non-acceptance of the Commission's advice in certain cases during 1953-54. [Placed in the Library. See No. S-346|55.]

**REPLIES TO MEMORANDA FROM MEMBERS re. DEMANDS FOR GRANTS (RAILWAYS) 1955-56.**

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): I beg to lay on the Table a copy each of certain further statements containing replies to certain memoranda received from Members in connection with Demands for Grants (Railways) for

**ESTIMATES COMMITTEE**

**FIFTEENTH REPORT**

श्री बी० बी० मेहता (गोहिलवाड़) :  
अध्यक्ष महोदय, मैं उत्पादन मंत्रालय के सम्बन्ध में एस्टीमेट समिति की पन्द्रहवीं रिपोर्ट पेश करता हूँ।

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**ELEVENTH REPORT**

Shri Vallatharas (Pudukkottai): I beg to present the Eleventh Report of the Committee on the Absence of Members from the sittings of the House.

**INDIAN RED CROSS SOCIETY (AMENDMENT) BILL**

The Deputy Minister of Health (Shrimati Chandrasekher): I beg to move for leave to introduce a Bill further to amend the Indian Red Cross Society Act, 1920.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Red Cross Society Act, 1920".

*The motion was adopted.*

Shrimati Chandrasekher: I introduce the Bill.